

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/25938/2025 ARBA/20/2025	RAJ KISHORE SAHOO VS LAND ACQUISITION OFFICE AND COMPETENT AUTH., PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000083/2018
2	D-ARBA/25943/2025 ARBA/21/2025	DURGA CHARAN PANI VS LAND ACQUISITION OFFICE AND COMPETENT AUTH., PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000005/2019
3	D-BLAPL/19316/2025 BLAPL/6799/2025	SHAIK ZAFAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000009/2025
4	D-BLAPL/19386/2025 BLAPL/6800/2025	SANTOSH PALKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000069/2024
5	D-BLAPL/19389/2025 BLAPL/6801/2025	P. RUDRAMANI REDDY VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /342 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000604/2025
6	D-BLAPL/19391/2025 BLAPL/6802/2025	KAMALAKANTA NAYAK @ TERU @ RAJU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANSADA /119 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000288/2024
7	D-BLAPL/19383/2025 BLAPL/6803/2025	RAJPUROHIT ARJUN SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /65 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2024
8	D-BLAPL/19364/2025 BLAPL/6804/2025	ALOK KUMAR NANDI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /86 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000140/2025
9	D-BLAPL/19362/2025 BLAPL/6805/2025	SUSANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MARKAT NAGAR /229 /2020 2ND A.D.J.,CUTTACK(Cuttack) ST/0000145/2024
10	D-BLAPL/17542/2025 BLAPL/6806/2025	SAMUEL KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /80 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000165/2025
11	D-BLAPL/19410/2025 BLAPL/6807/2025	SURAJ PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARAYANPATNA /45 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000182/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/17929/2025 BLAPL/6808/2025	BIKASH KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /80 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000165/2025
13	D-BLAPL/17123/2025 BLAPL/6809/2025	CHANDRU DG @ CHANDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /173 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000402/2025
14	D-BLAPL/18487/2025 BLAPL/6810/2025	TAPAN MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA TRIPATHY VS	PIPLI /384 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000863/2024
15	D-BLAPL/19411/2025 BLAPL/6811/2025	SONU MANGRIA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	JEYPORE SADAR /93 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000022/2025
16	D-BLAPL/18857/2025 BLAPL/6812/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /68 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000137/2025
17	D-BLAPL/19442/2025 BLAPL/6813/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	PIPLI /210 /2025 J.M.F.C.,PIPLI(Puri) GR/0000321/2025
18	D-BLAPL/18892/2025 BLAPL/6814/2025	BIGYAN @ GURUDEV DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHARABEL NAGAR P.S. /165 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000199/2025
19	D-BLAPL/18858/2025 BLAPL/6815/2025	MD. ISMILE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /11 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000001/2025
20	D-BLAPL/19031/2025 BLAPL/6816/2025	ANGADA BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /589 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000005/2025
21	D-BLAPL/19443/2025 BLAPL/6817/2025	NARATTAM KUMBHAR VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /88 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000094/2019
22	D-BLAPL/19116/2025 BLAPL/6818/2025	SAMEER KHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000009/2025
23	D-BLAPL/19174/2025	MUNA DHANWAR	SOUMYA RANJAN DAS	BRAHMANITARANG /270 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6819/2025	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000860/2025
24	D-BLAPL/19175/2025 BLAPL/6820/2025	SATYANATH SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /270 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000860/2025
25	D-BLAPL/19314/2025 BLAPL/6821/2025	BEJU JANI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /18 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000027/2025
26	D-BLAPL/19449/2025 BLAPL/6822/2025	MUNNA @ LINGARAJ MAHANAD VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SINDHIKELA PS /127 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000174/2025
27	D-BLAPL/19454/2025 BLAPL/6823/2025	PRAKASH SAHOO VS STATE OF ODISHA	AVIJIT PATNAIK VS	PURIGHAT /190 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000475/2025
28	D-BLAPL/19145/2025 BLAPL/6824/2025	MANOJ KUMAR PARIDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SULIAPADA /93 /2023 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000191/2024
29	D-BLAPL/19412/2025 BLAPL/6825/2025	LILI MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /66 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000045/2024
30	D-BLAPL/19456/2025 BLAPL/6826/2025	BIJAY KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000151/2025
31	D-BLAPL/19424/2025 BLAPL/6827/2025	SADRE ALAM VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0001174/2024
32	D-BLAPL/19428/2025 BLAPL/6828/2025	MITU ROUT VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHANDANPUR /27 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000073/2025
33	D-BLAPL/19217/2025 BLAPL/6829/2025	BISWAJIT SAMANTARAY @ CHINTU VS STATE OF ODISHA	SIDHANT DAS VS	TALABANIA /31 /2025 S.D.J.M.,PURI(Puri) GR/0000224/2025
34	D-BLAPL/19471/2025 BLAPL/6830/2025	GANGADHAR DHAREI @ DHEKAL VS	KULDEEP MOHANTY VS	BARPALLI /108 /2024 DIST.AND SESSIONS JUDGE,BARGARH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/19312/2025 BLAPL/6831/2025	STATE OF ODISHA BAILOCHAN MAJHI VS	SURYAKANTA DWIBEDI VS	CT/0000051/2024 JUNAGARH /224 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT
36	D-BLAPL/19474/2025 BLAPL/6832/2025	STATE OF ODISHA BANA BIHARI KAMILYA VS	RAKESH BEHERA VS	Spl/0000219/2024 KUMBHARAPARA /165 /2025 S.D.J.M.,PURI(Puri)
37	D-BLAPL/18619/2025 BLAPL/6833/2025	STATE OF ODISHA SANGRAM DAS @ SAMIR NAYAK VS	JASPREET KAUR VS	GR/0000387/2025 NARASINGHPUR /41 /2021 J.M.F.C.,NARASINGHPUR(Cuttack)
38	D-BLAPL/18880/2025 BLAPL/6834/2025	STATE OF ODISHA ABHIMANYU NAYAK VS	MANORANJAN MUDULI VS	CT/0000060/2021 KHURDA SADAR /104 /2025 S.D.J.M.,KHURDA(Khordha)
39	D-BLAPL/19318/2025 BLAPL/6835/2025	STATE OF ODISHA BIDYADHAR SAHU VS	ASUTOSH TRIPATHY VS	GR/0000359/2025 JARAPADA /172 /2012 SPECIAL JUDGE (POCSO), ANGUL(Anug
40	D-BLAPL/19390/2025 BLAPL/6836/2025	STATE OF ODISHA CHANDAN ROUT VS	SOUBHAGYA KUMAR DASH VS	Spl/0000037/2024 NIHALPRASAD /105 /2025 J.M.F.C.,GONDIA(Dhenkanal)
41	D-BLAPL/19110/2025 BLAPL/6837/2025	STATE OF ODISHA ABDUL MANSOOR VS	RONALISHA PRADHAN VS	GR/0000255/2025 NARASINGHPUR /58 /2025 J.M.F.C.,NARASINGHPUR(Cuttack)
42	D-BLAPL/19321/2025 BLAPL/6838/2025	STATE OF ODISHA CHAITAN KHILLA VS	JUGALA KISHORE PANDA VS	CT/0000135/2025 ORKEL /141 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
43	D-BLAPL/19337/2025 BLAPL/6839/2025	STATE OF ODISHA OMM PRAKASH DAS VS	SMRUTI RANJAN ROUT VS	Spl/0000077/2024 ANGUL TOWN /231 /2018 A.D.J.,ANGUL(Anugul)
44	D-BLAPL/19420/2025 BLAPL/6840/2025	STATE OF ODISHA ABINASH NAIK VS	DEBENDRA KUMAR DHAR VS	CT/0000297/2024 CYBER CRIME AND ECONOMIC OFFEN
45	D-BLAPL/18602/2025 BLAPL/6841/2025	STATE OF ODISHA MRUTYUNJAYA MALLIK VS	CHITTA RANJAN SAHU VS	GR/0001174/2024 AGARAPADA /63 /2017 A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000190/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/19694/2025 BLAPL/6842/2025	NENGADA @ DAMBARUDHAR @ DAMBURUDHARA MOHANTY VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	TIHIDI /71 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/000021/2025
47	D-BLAPL/19149/2025 BLAPL/6843/2025	LOCKY @ HAREKRISHNA BISOI VS STATE OF ODISHA	NIRANJAN PANDA VS	DAMANJODI /36 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/000025/2025
48	D-BLAPL/18686/2025 BLAPL/6844/2025	SITUNU @ SOUDAGARA NAYAK VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /313 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000487/2025
49	D-BLAPL/17538/2025 BLAPL/6845/2025	SAMARESH RANJAN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	EOW,BHUBANESWAR /14 /2023 C.J.M.,PHULBANI(Kandhamal) CT/0000205/2023
50	D-BLAPL/19012/2025 BLAPL/6846/2025	RATIKANTA NATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /180 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/000045/2024
51	D-BLAPL/19303/2025 BLAPL/6847/2025	DILLIP KUMAR KHATUA @ DILIP KHATUA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	GANIA /8 /2008 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000026/2008
52	D-BLAPL/19302/2025 BLAPL/6848/2025	NARAYAN SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000023/2025
53	D-BLAPL/18718/2025 BLAPL/6849/2025	PARTH PARMAR @ PARMAR PARTH VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001370/2024
54	D-BLAPL/19117/2025 BLAPL/6850/2025	DIPU @ BIKASH BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /71 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000880/2025
55	D-BLAPL/17191/2025 BLAPL/6851/2025	SITAKANTA NAIK @ SRIKANTA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GANIA /31 /2013 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000127/2013
56	D-BLAPL/16023/2025 BLAPL/6852/2025	ULLA @ JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /412 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000784/2024
57	D-BLAPL/18989/2025	SURENDRA PATAMAJHI @ HANDI PATAMAJHI	MAHES DAS	BAMUNIGAM /78 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6853/2025	VS STATE OF ODISHA	VS	A.D.J.,BALLIGUDA(Kandhamal) ST/0000130/2023
58	D-BLAPL/19267/2025 BLAPL/6854/2025	GOUTTAM @ GOUTAM KUMAR NAHAK @ RAJA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CANTONMENT ROAD /142 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000882/2025
59	D-BLAPL/19299/2025 BLAPL/6855/2025	MUNA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam)
60	D-BLAPL/19126/2025 BLAPL/6856/2025	BINOD BIHARI PANDEY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	2(A)CC/0000022/2025 BADMAL /180 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000528/2025
61	D-CMP/24564/2025 CMP/964/2025	JASPAL SINGH VS TRUPTI PATTNAIK	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001080/2023
62	D-CMP/24747/2025 CMP/965/2025	VIKASH RESIDENTIAL INSTITUTIONS PVT. LTD., BARGARH VS DR. SANDHYA BIRGANTHIA	AGNIHOTRA SAHU VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000132/2024
63	D-CMP/25770/2025 CMP/966/2025	KANUNAKAR PANDA VS PITAMBAR PANDA	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000925/2020
64	D-CMP/26246/2025 CMP/967/2025	SUDHIR CHARAN JENA VS NANDITA MOHANTY	NIRANJAN LENKA VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK EC/0000010/2003
65	D-CMP/26324/2025 CMP/968/2025	DIPTIMA YEE DASH VS SHREEYA DASH	BIKASH MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK IA/0000002/2024
66	D-CMP/24935/2025 CMP/969/2025	VICE-CHANCELLOR, SAMBALPUR UNIVERSITY VS DINABANDHU BARIK	AMITABH PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR RFA/0000010/2017
67	D-CONTC/20096/2025 CONTC/2841/2025	HARAPRIYA SAHOO VS ARAVIND AGARWAL,COMMNR. CUM SECY. HIGHER EDU., ODISHA	JAGJIBAN PRADHAN VS	// () //
68	D-CONTC/23383/2025 CONTC/2842/2025	PRAVAKAR MISHRA VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/23387/2025 CONTC/2843/2025	ANU GARG, I.A.S SIBARAM MISHRA VS	ADV. VS	// // ()
70	D-CONTC/23392/2025 CONTC/2844/2025	ANU GARG, I.A.S HARAMOHAN MISHRA VS	ADV. VS	// // ()
71	D-CONTC/23396/2025 CONTC/2845/2025	ANU GARG, I.A.S SARAT CHANDRA MISHRA VS	ADV. VS	// // ()
72	D-CONTC/20772/2025 CONTC/2846/2025	ANU GARG, I.A.S BILASINI PRADHAN VS	ADV. VS	// // ()
73	D-CONTC/23398/2025 CONTC/2847/2025	RANJIB HANSADA, B.D.O DILESWAR MISHRA VS	ADV. VS	// // ()
74	D-CONTC/23401/2025 CONTC/2848/2025	ANU GARG, I.A.S JAGABANDHU TRIPATHY VS	ADV. VS	// // ()
75	D-CONTC/23538/2025 CONTC/2849/2025	ANU GARG, I.A.S BIJAYA KRUSHNA TRIPATHY VS	ADV. VS	// // ()
76	D-CONTC/23541/2025 CONTC/2850/2025	DR. RATNAKAR DALEI, EXECUTIVE ENGNR. JAJPUR IRRIGATION DIVN. NISITH RANJAN BEHERA VS	ADV. VS	// // ()
77	D-CONTC/23655/2025 CONTC/2851/2025	PRIYABRATA PANDA, ASST. REGISTRAR, COOPERATIVE SOCIETIES (SR), BBSR CIRCLE RABI BEHERA VS	ADV. VS	// // ()
78	D-CONTC/23713/2025 CONTC/2852/2025	DR. MONICA PRIYADARSHINI, IAS BIKRAMJIT MANGRAJ VS	ADV. VS	// // ()
79	D-CONTC/23727/2025 CONTC/2853/2025	PRIYA RANJAN PRUSTY, CHIEF DEVELOPMENT OFFICER-CUM-EXECUTIVE OFFICER, ZILLA PARISHAD, PURI SARAD KUMAR MUKHI VS	ADV. VS	// // ()
		AMRIT RUTURAJ, IAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/22611/2025 CONTC/2854/2025	SUJATA SUNDARI PANIGRAHI VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //
81	D-CONTC/23791/2025 CONTC/2855/2025	PRATUL CHANDRA TRIPATHY VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
82	D-CONTC/23860/2025 CONTC/2856/2025	HATIRAM BANCHHOR VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //
83	D-CONTC/23330/2025 CONTC/2857/2025	RAMESH CHANDRA MISHRA VS ANU GARG, (I.A.S)	ADV. VS	// 0 //
84	D-CONTC/23864/2025 CONTC/2858/2025	MADHU BAG VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //
85	D-CONTC/23885/2025 CONTC/2859/2025	GOURANGA CHARAN PATRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
86	D-CONTC/23338/2025 CONTC/2860/2025	KARUNAKAR BEHERA VS ANU GARG, I.A.S	ADV. VS	// 0 //
87	D-CONTC/23340/2025 CONTC/2861/2025	RABINARAYAN DASH VS ANU GARG, I.A.S	ADV. VS	// 0 //
88	D-CONTC/23917/2025 CONTC/2862/2025	BHIKARI CHARAN JENA VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
89	D-CONTC/23918/2025 CONTC/2863/2025	PRAFULLA KUMAR PARIDA VS AJIT KUMAR BARIL, BEO, PATTAMUNDAI	ADV. VS	// 0 //
90	D-CONTC/23946/2025 CONTC/2864/2025	DINESH KUMAR BARIK VS SURYABANSHI MAYUR, IAS	RAMA KRISHNA BISOI VS	// 0 //
91	D-CONTC/24315/2025	SIBA PRASAD PARIDA @ MAHESH KUMAR PARIDA	NIROD KUMAR SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2865/2025	VS MURALIDHAR URMAL,TAHASILDAR,LATHIKATA,SUNDERGARH	VS	0 //
92	D-CONTC/24794/2025 CONTC/2866/2025	DEBASHIS SINHA VS GIRISH S.N,PRINCIPAL SECY., P.R AND D.W DEPT., ODISHA	ADV. VS	// 0 //
93	D-CONTC/24861/2025 CONTC/2867/2025	SUKANTA DASH VS SASWATI MISHRA,C.E.O,SILICON TECHLAB PVT. LTD.	ADV VS	// 0 //
94	D-CONTC/24878/2025 CONTC/2868/2025	DEBENDRA NATH PRUSTY VS MADHUSMITA SAMANTARAY,SUB-COLLECTOR INCHARGE,BALASORE	AMIYA KUMAR MISHRA VS	// 0 //
95	D-CONTC/24933/2025 CONTC/2869/2025	RAKESH BAROI VS DR.SANJAY CHANDRA ROY, C.D.M AND P.H.O,KHURDA	ADV VS	// 0 //
96	D-CONTC/24965/2025 CONTC/2870/2025	SURENDRA KUMAR KHATUA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
97	D-CONTC/25415/2025 CONTC/2871/2025	RABIN CHANDRA MISHRA VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //
98	D-CONTC/25773/2025 CONTC/2872/2025	SUSIL KUMAR BARAL VS AMIT KUMAR GARG,CEO,TPSODL,BERHAMPUR,GANJAM	AGASTI KANUNGO VS	// 0 //
99	D-CONTC/25428/2025 CONTC/2873/2025	SUKANTA KUMAR BEHERA VS SATYABRATA SAHU,ADDL. CHIEF SECY., FOREST AND ENVIRONMENT DEPT., ODISHA	ADV. VS	// 0 //
100	D-CONTC/23987/2025 CONTC/2874/2025	SUDHANSUBALA TRIPATHY VS ARAVIND AGARWAL, COMMNR. CUM SECY. DEPT. HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
101	D-CONTC/23344/2025 CONTC/2875/2025	BAINSIDHAR SAMAL VS ANU GARG, I.A.S	ADV. VS	// 0 //
102	D-CONTC/24215/2025 CONTC/2876/2025	NAYAN TARA NANDA VS	SANDHYARANI PANI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		ARAVIND AGRAWAL, COMMNR. CUM SECY, DEPT. OF HIGHER EDUCATION, ODISHA		//
103	D-CONTC/23348/2025 CONTC/2877/2025	BASANTA KUMAR SAHOO VS ANU GARG, I.A.S	ADV. VS	// 0 //
104	D-CONTC/24244/2025 CONTC/2878/2025	SADYASMITA MOHAPATRA VS NIRANJAN BEHERA,DIRECTOR,EDUCATION OFFICER,JAGATSINGHPUR	ADV. VS	// 0 //
105	D-CONTC/23369/2025 CONTC/2879/2025	NABAKISHORE DASH VS ANU GARG, I.A.S	ADV. VS	// 0 //
106	D-CONTC/25411/2025 CONTC/2880/2025	PRASANTA KUMAR PARIDA VS DIPAK KUMAR PADHI,DIST. EDUCATION OFFICER, PURI	ADV. VS	// 0 //
107	D-CONTC/25459/2025 CONTC/2881/2025	G.KASINATH VS AJAYA KUMAR PATRA,DIST. EDUCATION OFFICER, GANJAM EDU. CIRCLE,BERHAMPUR,GANJAM	ADV. VS	// 0 //
108	D-CONTC/23374/2025 CONTC/2882/2025	CHAKRADHAR DAS VS ANU GARG, I.A.S	ADV. VS	// 0 //
109	D-CONTC/23378/2025 CONTC/2883/2025	BIRABARA BEHERA VS ANU GARG, I.A.S	ADV. VS	// 0 //
110	D-CONTC/23859/2025 CONTC/2884/2025	DEEPANJALI MOHAPATRA VS PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR	ADV. VS	// 0 //
111	D-CONTC/24273/2025 CONTC/2885/2025	RASHMI RANJAN NAIK VS M/S. RADHAKANTA CHATRI, DISTRICT EDUCATION OFFICER,KALAHANDI	KHAGESWAR BEHERA VS	// 0 //
112	D-CONTC/25461/2025 CONTC/2886/2025	PADMANAVA SETHY VS HARIHARA DALAI,BEO,ANANDAPUR,KEONJHAR	ADV. VS	// 0 //
113	D-CONTC/24967/2025 CONTC/2887/2025	PRAVAKAR PATRA VS ARVIND AGARWAL, I.A.S	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/25475/2025 CONTC/2888/2025	BRAHMANANDA OJHA VS AMIT RANJAN HOTA,OAS	SURYAKANTA DWIBEDI VS	// () //
115	D-CONTC/25069/2025 CONTC/2889/2025	SAROJAKANTA MOHAPATRA VS USHA PADHEE,PRINCIPAL SECRETARY TO GOVT. OF ODISHA	ADV. VS	// () //
116	D-CONTC/25478/2025 CONTC/2890/2025	DR.RAGHUNATH MISHRA VS MS. ASWATHY S, IAS	ADV VS	// () //
117	D-CONTC/25379/2025 CONTC/2891/2025	KRISHNAVENI VATTI VS SALINI PANDIT, I.A.S.	ADV. VS	// () //
118	D-CONTC/26267/2025 CONTC/2892/2025	MOUMITRA MITRA VS PRITIPARNA MISHRA ,TAHASILDAR ,JATANI,KHURDA	RANJAN KUMAR ROUT VS	// () //
119	D-CRLA/14695/2025 CRLA/743/2025	RITU@SUNARAM MAJHI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	DAITARI /52 /2019 A.D.J.,KEONJHAR(Kendujhar) ST/0000004/2021
120	D-CRLA/17745/2025 CRLA/744/2025	SANATANA BISWAL@SANIA@ SANANTAN BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BANAPUR P.S. /311 /2014 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) ST/0000059/2015
121	D-CRLA/19063/2025 CRLA/745/2025	PRASANTA MUNDA VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	JUJUMURA /69 /2020 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000062/2020
122	D-CRLA/18664/2025 CRLA/746/2025	SHAIK SAMİM VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	NABARANGAPUR TOWN /322 /2017 DISTRICT AND SESSIONS JUDGE,NAWAPADA CT/0000041/2018
123	D-CRLA/17734/2025 CRLA/747/2025	T.DEBRAJ VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BADABAZAR /18 /2012 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000242/2013
124	D-CRLA/18810/2025 CRLA/748/2025	MUKESH KUMAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /341 /2022 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000042/2022
125	D-CRLA/19010/2025	TARINI MAHANTA @ TARANISEN MAHANTA	SUSIL KUMAR PATTNAİK	LAHUNIPADA /91 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/749/2025	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur Spl/0000004/2025
126	D-CRLA/19618/2025 CRLA/750/2025	HARI CHHATRIA VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /99 /2021 A.D.J.,DHARAMGARH(Kalahandi) CT/0000089/2023
127	D-CRLA/15246/2025 CRLA/751/2025	BANTI SAHOO VS STATE OF ODISHA	SUJATA JENA VS	CHANDRASEKHARPUR /202 /2019 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000219/2019
128	D-CRLA/17917/2025 CRLA/752/2025	MD.NASIR@NASIR UDDIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TALSARA /197 /2023 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000124/2023
129	D-CRLA/18565/2025 CRLA/753/2025	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	ABHAS MOHANTY VS	SPL.TASK FORCE /17 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000226/2020
130	D-CRLA/18903/2025 CRLA/754/2025	UTTAM SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHULBANI TOWN /33 /2015 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000019/2016
131	D-CRLMC/19519/2025 CRLMC/2362/2025	ANIL KUMAR SAHU @ ANIL SAHU VS STATE OF ODISHA	DILIP KUMAR MISRA VS	JARAPADA /97 /2023 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000256/2024
132	D-CRLMC/17080/2025 CRLMC/2363/2025	BASU @ BASANTA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JATNI P.S. /11 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRREV/0000034/2025
133	D-CRLMC/18360/2025 CRLMC/2364/2025	ALKA GUPTA VS STATE OF ODISHA(VIG.)	LAXMAN PRADHAN VS	BHUBANESWAR VIGILANCE /35 /2016 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000085/2016
134	D-CRLMC/19049/2025 CRLMC/2365/2025	SURESH KUMAR MISHRA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /11 /2012 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000104/2013
135	D-CRLMC/19089/2025 CRLMC/2366/2025	UMESH ROUT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /424 /2023 DIST.& SESSIONS JUDGE,NAWAPARA ST/0000026/2024
136	D-CRLMC/19533/2025 CRLMC/2367/2025	BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJA VS	LALITENDU MISHRA VS	NARASINGHPUR /8 /2020 J.M.F.C.,NARASINGHPUR(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/11084/2025 CRLMC/2368/2025	STATE OF ODISHA BIMAL KUMAR BIDYADHAR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	CT/0000009/2020 BARPALLI /49 /2024 J.M.F.C,BARPALLI(Bargarh) CMC/0000024/2024
138	D-CRLMC/17356/2025 CRLMC/2369/2025	STATE OF ODISHA HEMANTA DHAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	SORO /104 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000179/2025
139	D-CRLMC/19417/2025 CRLMC/2370/2025	STATE OF ODISHA KAILASH CHANDRA GHOSE VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SIMULIA /233 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000710/2020
140	D-CRLMC/19609/2025 CRLMC/2371/2025	STATE OF ODISHA RATNAKAR BARIK@DHUDU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHAMNAGAR /176 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000310/2024
141	D-CRLMC/19096/2025 CRLMC/2372/2025	STATE OF ODISHA RAMESH CHANDRA PARIDA VS RAKESH PRATAP SINGH	GOPINATH MISHRA VS	/ /0 J.M.F.C.,KASHIPUR(Rayagada) ICC/0000001/2024
142	D-CRLMC/19238/2025 CRLMC/2373/2025	BICHITRA BALIARSHINGH VS SIMANCHALA MAHAPATRA	SARADA PRASAD DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/0000005/2023
143	D-CRLMC/19246/2025 CRLMC/2374/2025	DEEPAK SETHI @ DIPAKA SETHI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	JARADA /55 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000095/2025
144	D-CRLMC/19414/2025 CRLMC/2375/2025	PRAMOD KU. SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	RAIRANGPUR TOWN /256 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000058/2024
145	D-CRLMC/19418/2025 CRLMC/2376/2025	DUKHISHYAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /101 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000491/2020
146	D-CRLMC/19426/2025 CRLMC/2377/2025	DUKHISHYAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /98 /2021 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000578/2021
147	D-CRLMC/19431/2025 CRLMC/2378/2025	STATE OF ODISHA SANJAY KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHOGRAI /190 /2022 A.D.J.,JALESWAR(Baleshwar) ST/0000289/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/16965/2025 CRLMC/2379/2025	ASHALATA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	//0 EXECUTIVE MAGISTRATE,BBSR(Khordha) CRMC/0001584/2023
149	D-CRLMC/19526/2025 CRLMC/2380/2025	BEDABYAS MISHRA VS PUSPANJALI MISHRA	KOUSIK ANANDA GURU VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000158/2024
150	D-CRLMC/18418/2025 CRLMC/2381/2025	MINU@PREM SAGAR BADASETH VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /60 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000046/2024
151	D-CRLMC/19284/2025 CRLMC/2382/2025	GITANJALI MAHAPATRA VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /46 /2019 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000016/2019
152	D-CRLMC/19402/2025 CRLMC/2383/2025	SURYAKANTA MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHILA (BERHAMPUR) /29 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000385/2021
153	D-CRLMC/13845/2025 CRLMC/2384/2025	LAXMIKANTA PANI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	LALBAG /32 /2015 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000352/2015
154	D-CRLMC/19464/2025 CRLMC/2385/2025	KALA @ KHANDI @ MOHAMMAD SAKABAT @ MD.SAKABAT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA PS /44 /2017 C.J.M.,KHURDA(Khordha) ST/0000037/2020
155	D-CRLMP/18640/2025 CRLMP/780/2025	MRUTYUNJAY NAYAK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	//0 (//
156	D-CRLMP/17047/2025 CRLMP/781/2025	AMULYA PATRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KOREI /80 /2023 (//
157	D-CRLMP/18598/2025 CRLMP/782/2025	RAKESH RATAN NATH VS DEPANJALI NAYAK	SIDHARTHA DAS VS	//0 JUDGE FAMILY COURT-II,BHUBANESWAR Crp/0000245/2024
158	D-CRLMP/16104/2025 CRLMP/783/2025	SUVALAXMI SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 (//
159	D-CRLMP/15046/2025	SULTANA KHATUN	NARAYAN PRASAD PARIJA	TIRTOL /142 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/784/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/17110/2025 CRLMP/785/2025	PARSURAM SETHY VS STATE OF ODISHA	NETRANANDA BISWAL VS	BYREE /254 /2024 () //
161	D-CRLMP/17578/2025 CRLMP/786/2025	CHATURBHUJA SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
162	D-CRLMP/17106/2025 CRLMP/787/2025	PARSURAM SETHY VS STATE OF ODISHA	NETRANANDA BISWAL VS	BYREE /68 /2025 () //
163	D-CRLREV/19165/2025 CRLREV/326/2025	ASHOK KUMAR DAS VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BALASORE VIGILANCE /40 /2003 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000040/2003
164	D-CRLREV/19528/2025 CRLREV/327/2025	MANOJ KUMAR BOHIDAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	THELKOLOI PS /155 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) CMA/0000170/2025
165	D-CRLREV/19330/2025 CRLREV/328/2025	DR.DILBAG SINGH THAKUR@THAKUR DILBAG SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	MANGALA BAG /201 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000082/2025
166	D-CRLREV/18939/2025 CRLREV/329/2025	SANTOSHINI SAHANI@MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BOUDH /137 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000166/2022
167	D-CRLREV/19278/2025 CRLREV/330/2025	JIRIMIYA PRAHAN@PRADHAN VS BIRENDRA KUMAR NAYAK	GOPINATH MISHRA VS	/ /0 S.D.M.,BALIGUDA(Kandhamal) MIS.CASE/0000005/2025
168	D-CRP/20252/2025 CRP/28/2025	JALADHARA PRADHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),RAIRAKHOL(Sambalpur) CS/0000003/2015
169	D-FAO/24068/2025 FAO/298/2025	SRI SRI MADAN MOHAN DEV, BIJE MOHINIPUR, MADAN MOHAN MATHA,PURI VS BANAMALI JANA	SANTOSH KUMAR NANDA VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) MIS.CASE/0000148/2016
170	D-FAO/23944/2025 FAO/299/2025	SR. LEGAL MANAGER, CHOLLA MS GENERAL INSURANCE CO.LTD., BBSR VS	GIRIJA PRASAD DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-FAO/23892/2025 FAO/300/2025	SURESH DEHURI THE LEGAL MANAGER, M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED VS BHAGIRATHI @ BHAGYARATHI KANDI	CHHISA PRASAD DUTTA VS	EC/0000002/2024 // COMNR FOR EMPLOYEES COMPENSAT EC/0000005/2019
172	D-FAO/25807/2025 FAO/301/2025	KAILASH NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000327/2017
173	D-FAO/25801/2025 FAO/302/2025	PARSHURAM JENA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000111/2024
174	D-FAO/25925/2025 FAO/303/2025	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS SUNIT KUMAR DASH	MAHITOSH SINHA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000045/2017
175	D-MACA/22993/2025 MACA/727/2025	MINAKHI PARIDA VS SUKANTA KUMAR BARAL	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000280/2006
176	D-MACA/23542/2025 MACA/728/2025	M/S. BHARATI AXA GENERAL INSURANCE CO. LTD.,BBSR VS RATNAMANJARI PRADHAN	ADAM ALI KHAN VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000138/2017
177	D-MACA/23555/2025 MACA/729/2025	KAMALA PADHAN VS DUSHMANTA NAIK	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000107/2022
178	D-MACA/23568/2025 MACA/730/2025	DEVID@DEVID HERO VS PANKAJ KUMAR AGRAWAL	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000003/2023
179	D-MACA/23661/2025 MACA/731/2025	UTTAM CHARAN PRADHAN VS MANOJ KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001295/2017
180	D-MACA/23295/2025 MACA/732/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS JASODA SINGH	SOMNATH ROY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000258/2021
181	D-MACA/22300/2025 MACA/733/2025	AJAY KUMAR BEHERA VS SASANKA PRACHANDA	DEBASISH PATNAIK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000070/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/23523/2025 MACA/734/2025	THE NATIONAL INSURANCE CO. LTD., ANGUL VS MALLI RANI PRADHAN	SUBRAT SATPATHY VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000084/2019
183	D-MACA/23533/2025 MACA/735/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,ANGUL VS MAMI NAYAK	SUBRAT SATPATHY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000185/2008
184	D-MACA/23549/2025 MACA/736/2025	ALIBHA PATEL VS BADAL KUMAR RAY	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000081/2022
185	D-MACA/23560/2025 MACA/737/2025	RABI KALO VS KUMUD CHANDRA MALLIK	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000101/2023
186	D-MACA/23569/2025 MACA/738/2025	ETAMAN @ ATAMAN BILUNG VS PRIYADARSHI MOHAPATRA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000128/2022
187	D-MACA/23876/2025 MACA/739/2025	SULOCHANA PRADHAN VS PRADEEP KUMAR NAIK	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000017/2022
188	D-MATA/25284/2025 MATA/254/2025	SANTANU JENA VS DIPITA CHAKRA	MD. GOLAM MADANI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000293/2023
189	D-MATA/24255/2025 MATA/255/2025	JAGABANDHU MOHANTY VS SILA MAJHI	MADAN SUNDAR BEHERA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000040/2022
190	D-MATA/25326/2025 MATA/256/2025	CHANDAN KUMAR MOHANTY @ CHANDAN KU MOHANTY VS KALPANA MOHANTY	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000073/2024
191	D-RSA/24049/2025 RSA/316/2025	ANJANA@RANJAN MALLICK VS NIDHI MALLICK	UPENDRA KUMAR SAMAL VS	// A.D.J.,CHANDIKHOLE(Jajapur) RFA/0000063/2008
192	D-RSA/24652/2025 RSA/317/2025	HEMALATA SWAIN VS RABINDRA NATH SWAIN	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000060/2015
193	D-RSA/24655/2025	HEMALATA SWAIN	DWARIKA PRASAD MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/318/2025	VS RABINDRA NATH SWAIN	VS	DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000059/2015
194	D-RVWPET/23594/2025 RVWPET/164/2025	JAMBUA ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
195	D-WA/18609/2025 WA/1013/2025	STATE OF ODISHA VS AJAYA KUMAR BAL	SATYABRATA MOHANTY,A.G.A VS	// 0 //
196	D-WA/19195/2025 WA/1014/2025	STATE OF ODISHA VS BIJAYA KUMAR BEHERA	BIMBISAR DASH,A.G.A VS	// 0 //
197	D-WA/22161/2025 WA/1015/2025	SAYED SARWAR ALI VS GOVT. OF INDIA	SANGRAM KESHARI MISHRA VS	// 0 //
198	D-WA/18608/2025 WA/1016/2025	STATE OF ODISHA VS AKHILA KUMAR JENA	BIMBISAR DASH,A.G.A VS	// 0 //
199	D-WA/18610/2025 WA/1017/2025	STATE OF ODISHA VS SUBASH CHANDRA PELLA	BIMBISAR DASH,A.G.A VS	// 0 //
200	D-WP(C)/25741/2025 WP(C)/17994/2025	PARSURAM HARPAL VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, KALAHANDI	JNYANANANDA PANDA VS	// 0 //
201	D-WP(C)/25728/2025 WP(C)/17995/2025	KHIROD CHANDRA DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
202	D-WP(C)/25696/2025 WP(C)/17996/2025	SUSANTA DAS VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	JNYANANANDA PANDA VS	// 0 //
203	D-WP(C)/25360/2025 WP(C)/17997/2025	BIPIN BIHARI ROUT VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
204	D-WP(C)/24759/2025 WP(C)/17998/2025	ANITA PATRA VS	PRATIK DASH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/25009/2025 WP(C)/17999/2025	STATE OF ODISHA CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS	PRASANTA KUMAR TRIPATHY VS	// // 0
206	D-WP(C)/24608/2025 WP(C)/18000/2025	STATE OF ODISHA NABA KISHORE MISHRA VS	SIDHESWAR MALLIK VS	// // 0
207	D-WP(C)/25518/2025 WP(C)/18001/2025	STATE OF ODISHA SARADA PRASANNA KANUNGO VS	BHABNI SAMAL VS	// // 0
208	D-WP(C)/25123/2025 WP(C)/18002/2025	STATE OF ODISHA NIRMALA SATU VS	ASHUTOSH MALLIK VS	// // 0
209	D-WP(C)/24449/2025 WP(C)/18003/2025	STATE OF ORISSA ANJALI BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0
210	D-WP(C)/23462/2025 WP(C)/18004/2025	STATE OF ODISHA BHIKARI CHARAN PRADHAN VS	TUKUNA KUMAR MISHRA VS	// // 0
211	D-WP(C)/26032/2025 WP(C)/18005/2025	COLLECTOR, NABARANGPUR KAMALAKANTA RATHA VS	SWAPNIL ROY VS	// // 0
212	D-WP(C)/24448/2025 WP(C)/18006/2025	STATE OF ODISHA JOGENDRA GOUDA VS	SANTOSH KUMAR MAHANTY VS	// // 0
213	D-WP(C)/26051/2025 WP(C)/18007/2025	STATE OF ODISHA TANAY KUMAR NANDI VS	LAXMIKANTA MOHANTY VS	// // 0
214	D-WP(C)/25152/2025 WP(C)/18008/2025	STATE OF ODISHA SADAGYANA SWAIN VS	DILLIP KUMAR RAY VS	// // 0
215	D-WP(C)/26200/2025 WP(C)/18009/2025	UNION OF INDIA KABINDRA DAS VS	LAMBODAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/26055/2025 WP(C)/18010/2025	CHAITANYA CHANDRA PARIDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
217	D-WP(C)/25356/2025 WP(C)/18011/2025	ASHOKA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
218	D-WP(C)/18539/2025 WP(C)/18012/2025	PADMALOCHAN MAHAKUL VS STATE OF ODISHA	SURYA PRAKASH MANGARAJ VS	// 0 //
219	D-WP(C)/18541/2025 WP(C)/18013/2025	HIRADHAR NAYAK VS STATE OF ODISHA	SURYA PRAKASH MANGARAJ VS	// 0 //
220	D-WP(C)/23620/2025 WP(C)/18014/2025	LAXMI SINDUR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
221	D-WP(C)/25118/2025 WP(C)/18015/2025	SHIBANSHI INSTITUTE OF MEDICAL SCIENCE, NAYAGARH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
222	D-WP(C)/23643/2025 WP(C)/18016/2025	PARAMANANDA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
223	D-WP(C)/18548/2025 WP(C)/18017/2025	JITENDRA SAUR VS STATE OF ODISHA	SURYA PRAKASH MANGARAJ VS	// 0 //
224	D-WP(C)/25533/2025 WP(C)/18018/2025	PARADIP PORT AND DOCK MAZDOOR UNION, JAGATSINGHPUR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
225	D-WP(C)/23648/2025 WP(C)/18019/2025	SUKRU BARIK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
226	D-WP(C)/25706/2025 WP(C)/18020/2025	BALARAM MOHANTY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
227	D-WP(C)/25207/2025	SARALAMANI NANDA	NIRANJAN LENKA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18021/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/25648/2025 WP(C)/18022/2025	M/S TIRUMALA INFRASTRUCTURE AND DEVELOPMENT PVT. LTD., BBSR VS ODISHA REAL ESTATE REGULATION AUTHORITY (ORERA), BBSR	PRATIK DASH VS	// 0 //
229	D-WP(C)/23686/2025 WP(C)/18023/2025	BISHNUPRIYA SUTAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
230	D-WP(C)/25384/2025 WP(C)/18024/2025	SATYA SUNDAR MAHARATHY VS COMMISSIONER OF ENDOWMENTS, ODISHA	MANMAYA KUMAR DASH VS	// 0 //
231	D-WP(C)/25513/2025 WP(C)/18025/2025	SABITRI JENA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
232	D-WP(C)/24181/2025 WP(C)/18026/2025	SARAT KUMAR JENA VS DISTRICT AND SESSIONS JUDGE, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
233	D-WP(C)/25710/2025 WP(C)/18027/2025	NARAYAN CHANDRA MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
234	D-WP(C)/25542/2025 WP(C)/18028/2025	JAYANTA SAMANTARAY VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
235	D-WP(C)/20764/2025 WP(C)/18029/2025	AJIT KUMAR SWAIN VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	ANUP NARAYAN MOHANTY VS	// 0 //
236	D-WP(C)/24649/2025 WP(C)/18030/2025	DEBASMITA DAS VS CHAIRMAN, ODISHA SUB-ORIDATE STAFF SELECTION COMMISSION, BBSR	DR. NIRANJAN SWAIN VS	// 0 //
237	D-WP(C)/24446/2025 WP(C)/18031/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
238	D-WP(C)/24789/2025 WP(C)/18032/2025	T.BALARAM KISHEN VS	DEEPALI MAHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/25635/2025 WP(C)/18033/2025	STATE OF ODISHA DR. SNEHALATA JENA VS	SANGRAM JENA VS	// // 0
240	D-WP(C)/23239/2025 WP(C)/18034/2025	STATE OF ODISHA CHINMAYEE SINGH VS	SAROJA KANTA SAMAL VS	// // 0
241	D-WP(C)/25713/2025 WP(C)/18035/2025	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	PRABIN DAS VS	// // 0
242	D-WP(C)/23237/2025 WP(C)/18036/2025	STATE OF ODISHA HARAPRIYA LENKA VS	SAROJA KANTA SAMAL VS	// // 0
243	D-WP(C)/24920/2025 WP(C)/18037/2025	STATE OF ODISHA BRAJA KISHORE MISHRA VS	MAHESWAR MOHANTY VS	// // 0
244	D-WP(C)/21258/2025 WP(C)/18038/2025	STATE OF ODISHA DHIRESH SABAT VS	CHINMAYI TRIPATHY VS	// // 0
245	D-WP(C)/25005/2025 WP(C)/18039/2025	STATE OF ODISHA DR.RAJENDRA NARAYAN PARIDA VS	PRASANTA KUMAR TRIPATHY VS	// // 0
246	D-WP(C)/25759/2025 WP(C)/18040/2025	STATE OF ODISHA K.RABI VS	HIMANSHU SEKHAR MISHRA VS	// // 0
247	D-WP(C)/25421/2025 WP(C)/18041/2025	UNION OF INDIA M/S. GANDHAMARDHAN LOADING AGENCY AND TRANSPORTING CO OPERATIVE VS	SUSHIL KUMAR MISHRA VS	// // 0
248	D-WP(C)/23234/2025 WP(C)/18042/2025	UNION OF INDIA BIDULATA SAHU VS	SAROJA KANTA SAMAL VS	// // 0
249	D-WP(C)/25147/2025 WP(C)/18043/2025	STATE OF ODISHA RAMABATI DEI VS	ACHYUTANANDA PATTANAİK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/26066/2025 WP(C)/18044/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
251	D-WP(C)/25818/2025 WP(C)/18045/2025	AJIT KUMAR DAS VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC , BBSR	KAMALAKANTA NAYAK VS	// 0 //
252	D-WP(C)/25715/2025 WP(C)/18046/2025	NIKUNJ BIHARI SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
253	D-WP(C)/25821/2025 WP(C)/18047/2025	BINOD BIHARI DAS VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC , BBSR	KAMALAKANTA NAYAK VS	// 0 //
254	D-WP(C)/26157/2025 WP(C)/18048/2025	CHITTA RANJAN JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
255	D-WP(C)/26027/2025 WP(C)/18049/2025	SARADA PRASAD JENA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
256	D-WP(C)/26082/2025 WP(C)/18050/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	ARUN KUMAR MISHRA 2 VS	// 0 //
257	D-WP(C)/26127/2025 WP(C)/18051/2025	M/S SABITA PATERIYA VS THE COMMISSIONER OF GST AND CENTRAL EXCISE,ROURKELA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
258	D-WP(C)/25782/2025 WP(C)/18052/2025	KANGALI CHARAN BEHERA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
259	D-WP(C)/24952/2025 WP(C)/18053/2025	M/S BOSE CONSTRUCTIONS, NUAPADA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
260	D-WP(C)/25816/2025 WP(C)/18054/2025	ARAKHITA SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC , BBSR	KAMALAKANTA NAYAK VS	// 0 //
261	D-WP(C)/20768/2025	AJIT KUMAR SWAIN	ANUP NARAYAN MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18055/2025	VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	VS	0 //
262	D-WP(C)/23795/2025 WP(C)/18056/2025	JAGANNATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
263	D-WP(C)/25306/2025 WP(C)/18057/2025	SARAT CHANDRA BEHERA VS COLLECTOR, BALASORE	PADMALOCHAN MOHANTY VS	// 0 //
264	D-WP(C)/24102/2025 WP(C)/18058/2025	RITA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
265	D-WP(C)/26012/2025 WP(C)/18059/2025	LINGARAJ PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
266	D-WP(C)/24028/2025 WP(C)/18060/2025	SHASHI BHUSAN BEHERA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
267	D-WP(C)/26014/2025 WP(C)/18061/2025	DR. BISWABAHANU SAMANTASINGHARA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
268	D-WP(C)/25838/2025 WP(C)/18062/2025	DAMAYANTI JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
269	D-WP(C)/26119/2025 WP(C)/18063/2025	SUMATI DEI VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
270	D-WP(C)/24931/2025 WP(C)/18064/2025	ALEKHA PRASAD SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
271	D-WP(C)/25694/2025 WP(C)/18065/2025	GAYADHAR SAHOO VS COLLECTOR, BALASORE	PADMALOCHAN MOHANTY VS	// 0 //
272	D-WP(C)/26048/2025 WP(C)/18066/2025	KANHU CHARAN TUDU VS	TUKUNA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/25277/2025 WP(C)/18067/2025	STATE OF ODISHA MUKTIKANTA PRUSTY VS COLLECTOR, BALASORE	PADMALOCHAN MOHANTY VS	// // 0 //
274	D-WP(C)/26050/2025 WP(C)/18068/2025	AJIT KUMAR PATRA VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
275	D-WP(C)/25871/2025 WP(C)/18069/2025	SUNITA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
276	D-WP(C)/25765/2025 WP(C)/18070/2025	M/S. LAL TRADES AND AGENCIES PVT. LTD., KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
277	D-WP(C)/26102/2025 WP(C)/18071/2025	JITENDRA KUMAR SENAPATI VS THE STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
278	D-WP(C)/26117/2025 WP(C)/18072/2025	DEBI PRASAD NAIK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
279	D-WP(C)/25984/2025 WP(C)/18073/2025	PARBATI NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
280	D-WP(C)/24635/2025 WP(C)/18074/2025	DILLIP KUMAR NANDA VS STATE OF ODISHA	BHUBANANANDA LENKA VS	// 0 //
281	D-WP(C)/26169/2025 WP(C)/18075/2025	TARAKANTA SAMAL VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
282	D-WP(C)/26053/2025 WP(C)/18076/2025	JITENDRA ROUTRAY VS A.O.CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI	MAHENDRA KUMAR PRADHAN VS	// 0 //
283	D-WP(C)/24309/2025 WP(C)/18077/2025	NIRUPAMA SAMAL VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/26288/2025 WP(C)/18078/2025	SARADA PRASANNA NAYAK VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
285	D-WP(C)/25042/2025 WP(C)/18079/2025	HADIBANDHU JENA VS STATE OF ODISHA	ISWAR CHANDRA PRADHAN VS	// 0 //
286	D-WP(C)/26369/2025 WP(C)/18080/2025	SARMISTHA CHAKRAVARTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
287	D-WP(C)/26368/2025 WP(C)/18081/2025	SAMBIT PADHY @ PADHI VS REVENUE DIVISIONAL COMMISSIONER (CENTRAL DIVISION) CUTTACK	DEBAKANTA MOHANTY VS	// 0 //
288	D-WP(C)/25047/2025 WP(C)/18082/2025	BASANT KUMAR ROUT VS THE EXECUTIVE ENGINEER TPCODL ,PED, PURI	RAGHUNATH DASMOHAPATRA VS	// 0 //
289	D-WP(C)/25048/2025 WP(C)/18083/2025	RAJA KISHOR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	D-WP(C)/23672/2025 WP(C)/18084/2025	ABHISHEK BARIK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
291	D-WP(C)/25149/2025 WP(C)/18085/2025	PRANAKRUSHNA KHUNTIA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
292	D-WP(C)/26099/2025 WP(C)/18086/2025	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD., BBSR VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	// 0 //
293	D-WP(C)/25064/2025 WP(C)/18087/2025	RANJITA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	D-WP(C)/25612/2025 WP(C)/18088/2025	MEENARANI SETH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
295	D-WP(C)/25106/2025	DR. BINOD BIHARI BEHURA	PABITRA KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18089/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/25050/2025 WP(C)/18090/2025	SUSIL KUMAR PANIGRAHI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
297	D-WP(C)/25257/2025 WP(C)/18091/2025	ASHWINI KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/24301/2025 WP(C)/18092/2025	SOUDAMINI KAR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
299	D-WP(C)/25151/2025 WP(C)/18093/2025	TUSHARKANTA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
300	D-WP(C)/25468/2025 WP(C)/18094/2025	NABAKISHORE BEHERA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
301	D-WP(C)/25053/2025 WP(C)/18095/2025	SUCHITRA ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
302	D-WP(C)/25994/2025 WP(C)/18096/2025	UMESH CHANDRA PATTANAYAK @ PATTNAİK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
303	D-WP(C)/26017/2025 WP(C)/18097/2025	M/S SUMEET SECURITY SERVICES, BBSR VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
304	D-WP(C)/25535/2025 WP(C)/18098/2025	MINATI PRAVA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
305	D-WP(C)/23847/2025 WP(C)/18099/2025	KHITIPATI DEEP VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
306	D-WP(C)/26033/2025 WP(C)/18100/2025	M/S VISHAL INDUSTRIES, ROURKELA VS	BHABANI PRASAD MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/25632/2025 WP(C)/18101/2025	UNION OF INDIA DWARU DHARUA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// // 0 //
308	D-WP(C)/26347/2025 WP(C)/18102/2025	L.PADMANAVA ACHARY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
309	D-WP(C)/25010/2025 WP(C)/18103/2025	AMULYA KUMAR BISWAL @ AMULYA BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
310	D-WP(C)/25737/2025 WP(C)/18104/2025	SRIMANTA KUMAR SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
311	D-WP(C)/24026/2025 WP(C)/18105/2025	HIMANSU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
312	D-WP(C)/25066/2025 WP(C)/18106/2025	NAYANA DEI VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
313	D-WP(C)/25074/2025 WP(C)/18107/2025	SMRUTISMITA DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
314	D-WP(C)/25867/2025 WP(C)/18108/2025	TOFAN MAHANADIA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
315	D-WP(C)/26295/2025 WP(C)/18109/2025	M/S. SOCIETY FOR ENVIRONMENTAL PROMOTION AND H R D , BHADRAK VS UNION OF INDIA	DEBENDRA MOHANTA VS	// 0 //
316	D-WP(C)/24217/2025 WP(C)/18110/2025	SUNADHAR MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
317	D-WP(C)/26303/2025 WP(C)/18111/2025	JITEN BEHERA VS THE B.M, ODISHA GRAMEEN, ODISHA GRAMEEN BANK, ANGUL	PRAVAT KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/25329/2025 WP(C)/18112/2025	PASHUPATI DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
319	D-WP(C)/26373/2025 WP(C)/18113/2025	ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
320	D-WP(C)/26398/2025 WP(C)/18114/2025	JASMIN DALAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
321	D-WP(C)/26079/2025 WP(C)/18115/2025	MANORAMA MOHARANA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
322	D-WP(C)/26193/2025 WP(C)/18116/2025	BIRSUMANTI SUNITA DORA VS M/S WELCON INFRASTRUCTURE PVT.LTD., BBSR	SIDDHANT SARANGI VS	// 0 //
323	D-WP(C)/26018/2025 WP(C)/18117/2025	DR. BISHNUPRIYA MISHRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PAMI RATH VS	// 0 //
324	D-WP(C)/25076/2025 WP(C)/18118/2025	BHAGYABATI SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
325	D-WP(C)/25793/2025 WP(C)/18119/2025	NARAYAN SATAPATHY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
326	D-WP(C)/25335/2025 WP(C)/18120/2025	T.BRAJENDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
327	D-WP(C)/26064/2025 WP(C)/18121/2025	ASHISH KUMAR KAR VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
328	D-WP(C)/24788/2025 WP(C)/18122/2025	DR. JYOTIRMAYEE PRADHAN VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
329	D-WP(C)/25993/2025	KULDEEP HATI	SANJIB MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18123/2025	VS THE REGISTRAR, OUAT, BBSR	VS	0 //
330	D-WP(C)/26371/2025 WP(C)/18124/2025	ARATI STEELS AND POWER MAZDOOR UNION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
331	D-WP(C)/20599/2025 WP(C)/18125/2025	AMARKANTA DHAL VS STATE BANK OF INDIA, MUMBAI	NITYANANDA BEHURIA VS	// 0 //
332	D-WP(C)/25008/2025 WP(C)/18126/2025	GOURI SANKAR BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
333	D-WP(C)/26336/2025 WP(C)/18127/2025	SRI RAM BHARATGAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
334	D-WP(C)/26184/2025 WP(C)/18128/2025	DHOBEI BISWAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
335	D-WP(C)/26388/2025 WP(C)/18129/2025	M/S. AXESS MEDICOM PVT LTD., BBSR VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //
336	D-WP(C)/26178/2025 WP(C)/18130/2025	ASWINI KUMAR GHADEI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
337	D-WP(C)/26141/2025 WP(C)/18131/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
338	D-WP(C)/25024/2025 WP(C)/18132/2025	RAMESH CHANDRA NAYAK VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
339	D-WP(C)/26417/2025 WP(C)/18133/2025	CHITARANJAN PATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
340	D-WP(C)/26266/2025 WP(C)/18134/2025	M/S.NITAI GAURA WOMENS S.H.G, BHADRAK VS	SAUBHAGYA KUMAR SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/26269/2025 WP(C)/18135/2025	STATE OF ODISHA BINAPANI WOMENS S.H.G., BHADRAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // ()
342	D-WP(C)/25249/2025 WP(C)/18136/2025	ASHOK KUMAR MAJHI VS DISTRICT AND SESSION JUDGE, NABARANGAPUR	SAMEER KUMAR DAS VS	// // ()
343	D-WP(C)/25497/2025 WP(C)/18137/2025	DEBASISH MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
344	D-WP(C)/26256/2025 WP(C)/18138/2025	PREMANANDA MAHAKUD @ MAHAKUDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // ()
345	D-WP(C)/26010/2025 WP(C)/18139/2025	DR. SARASWAT SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // ()
346	D-WP(C)/25930/2025 WP(C)/18140/2025	DURMAN MUDULI VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE , RAYAGADA DIVISION	BHABANI PRASAD MOHANTY VS	// // ()
347	D-WP(C)/25885/2025 WP(C)/18141/2025	M/S. SABITRI RS CONSTRUCTION, JAJPUR VS ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, KHURDA	SOMANATH MISHRA VS	// // ()
348	D-WP(C)/25987/2025 WP(C)/18142/2025	CHHABI NAYAK VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// // ()
349	D-WP(C)/24786/2025 WP(C)/18143/2025	PRAMOD @PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // ()
350	D-WP(C)/25996/2025 WP(C)/18144/2025	TAPAN KUMAR SAHOO VS STATE OF ODISHA	B Aidhar SAHOO VS	// // ()
351	D-ABLAPL/15602/2025 ABLAPL/7680/2025	LITU MOHANTY VS STATE OF ODISHA	OM PRAKASH SARAN VS	// // MOTANGA /148 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/19360/2025 ABLAPL/7681/2025	SANTOSH BALIARSINGH VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /98 /2025 () //
353	D-ABLAPL/17307/2025 ABLAPL/7682/2025	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /674 /2023 () //
354	D-ABLAPL/19363/2025 ABLAPL/7683/2025	MAHIT KUMAR SENAPATI @ MOHIT SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /303 /2025 () //
355	D-ABLAPL/17510/2025 ABLAPL/7684/2025	BINODINI PATEL @ NAYAK VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	SAMBALPUR VIGILANCE /65 /2019 () //
356	D-ABLAPL/17571/2025 ABLAPL/7685/2025	DHAKU @ DUSHMANTA LENKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000380/2025
357	D-ABLAPL/19365/2025 ABLAPL/7686/2025	JALANDHAR BALIARSINGH VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /98 /2025 () //
358	D-ABLAPL/17846/2025 ABLAPL/7687/2025	SANJIB KUMAR PUJHARI @ SANJEEB PUJHARI @ LIPU PUJHARI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /1 /2023 () //
359	D-ABLAPL/19373/2025 ABLAPL/7688/2025	GYANARANJAN SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /169 /2025 () //
360	D-ABLAPL/18820/2025 ABLAPL/7689/2025	AKASH SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /167 /2025 () //
361	D-ABLAPL/19374/2025 ABLAPL/7690/2025	SATRUGHAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
362	D-ABLAPL/19375/2025 ABLAPL/7691/2025	SUBRAT KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
363	D-ABLAPL/18847/2025	AMARESH MALIK	PRASANT KUMAR BARIK	DHUSURI /263 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7692/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18863/2025 ABLAPL/7693/2025	SAPTA SAGAR DAS @ SAPTANAGAR MOHANTY VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /341 /2025 () //
365	D-ABLAPL/19379/2025 ABLAPL/7694/2025	BIPIN BIHARI DANDAPAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
366	D-ABLAPL/18887/2025 ABLAPL/7695/2025	SANKAR NAIK VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BARAMBA /115 /2025 () //
367	D-ABLAPL/18924/2025 ABLAPL/7696/2025	BADAL DAS @ HAPPY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	INDUSTRIAL ESTATE PS /141 /2025 () //
368	D-ABLAPL/19385/2025 ABLAPL/7697/2025	HARI CHOUHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /96 /2025 () //
369	D-ABLAPL/19059/2025 ABLAPL/7698/2025	SALIL SATADALA @ MIKUN MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /207 /2024 () //
370	D-ABLAPL/19407/2025 ABLAPL/7699/2025	KANHA JENA @ KANHU CHARAN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /179 /2025 () //
371	D-ABLAPL/19118/2025 ABLAPL/7700/2025	JAGANNATH BHOI @ BHUI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BODEN /13 /2025 () //
372	D-ABLAPL/19458/2025 ABLAPL/7701/2025	GANGA MELEKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /20 /2009 () //
373	D-ABLAPL/19142/2025 ABLAPL/7702/2025	PANCHANAN MAHALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /205 /2025 () //
374	D-ABLAPL/19166/2025 ABLAPL/7703/2025	PABITRA NAIK VS	RABINDRA NATH PRUSTY VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/19216/2025 ABLAPL/7704/2025	STATE OF ODISHA DEEPAK SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	2(A)CC/0000030/2025 JHARSUGUDA SADAR /215 /2025 () //
376	D-ABLAPL/19491/2025 ABLAPL/7705/2025	PRAKASH CHANDRA PRUSETH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARGAON /146 /2025 () //
377	D-ABLAPL/19434/2025 ABLAPL/7706/2025	DEBENDRA BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	TITILAGARH /205 /2025 () //
378	D-ABLAPL/18133/2025 ABLAPL/7707/2025	JAYANTA KUMAR SINGH VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHUNTA /81 /2025 () //
379	D-ABLAPL/19657/2025 ABLAPL/7708/2025	ANJAN PRASAD VS STATE OF ODISHA	SAIBRATA RATH VS	SALIPUR /173 /2025 () //
380	D-ABLAPL/18324/2025 ABLAPL/7709/2025	LOCHAN SAHU @ MANTU SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 () //
381	D-ABLAPL/19437/2025 ABLAPL/7710/2025	JITENDRA KUMAR GOUDA VS STATE OF ODISHA	SANDEEP KUMAR PRUSTY VS	DIGAPAHANDI /211 /2025 () //
382	D-ABLAPL/18334/2025 ABLAPL/7711/2025	JITURANJAN PATRA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BALICHANDRAPUR /86 /2018 () //
383	D-ABLAPL/19448/2025 ABLAPL/7712/2025	ANUSUYA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /215 /2025 () //
384	D-ABLAPL/19198/2025 ABLAPL/7713/2025	SADAM SA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /94 /2025 () //
385	D-ABLAPL/19155/2025 ABLAPL/7714/2025	SURASINGH RANA @ DEBENDRA RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /71 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/18645/2025 ABLAPL/7715/2025	BHIBI @ BHUIBISAN BHUE VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	LARAMBA /126 /2024 () //
387	D-ABLAPL/19451/2025 ABLAPL/7716/2025	PAPU BARAL @ PINTU BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /294 /2023 () //
388	D-ABLAPL/19239/2025 ABLAPL/7717/2025	MANAS BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /93 /2023 () //
389	D-ABLAPL/19270/2025 ABLAPL/7718/2025	BUBUNA SETHY @ BUBUNA @GUGUNA SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /29 /2025 () //
390	D-ABLAPL/19159/2025 ABLAPL/7719/2025	AAKHANDAL DEHURY VS STATE OF ODISHA	SATYA SHIVA DASH VS	JUDUM /69 /2025 () //
391	D-ABLAPL/19384/2025 ABLAPL/7720/2025	BANTI DASH @ DEBASHIS DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /476 /2025 () //
392	D-ABLAPL/19275/2025 ABLAPL/7721/2025	SUKANTI GHADEI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /175 /2025 () //
393	D-ABLAPL/19415/2025 ABLAPL/7722/2025	MANINATH SAHOO @ BABU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BRAMHA BARADA /154 /2025 () //
394	D-ABLAPL/19504/2025 ABLAPL/7723/2025	MOHAMMAD ANURUDDIN @ AMEAR UDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POTTANGI /48 /2025 () //
395	D-ABLAPL/19172/2025 ABLAPL/7724/2025	BABULI BHUJABALA @ KRUSHNA CHANDRA BHUJABAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA PS /200 /2020 () //
396	D-ABLAPL/19425/2025 ABLAPL/7725/2025	RAJU @ RAJESHWAR MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /42 /2025 () //
397	D-ABLAPL/19505/2025	RAFIQ	JYOTIRMAYA SAHOO	KORAPUT TOWN /107 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7726/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/19225/2025 ABLAPL/7727/2025	KEDARANATH BARAD @ KEDARNATH BARAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JANKIA P.S. /195 /2025 () //
399	D-ABLAPL/19432/2025 ABLAPL/7728/2025	AGADHU SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /212 /2020 () //
400	D-ABLAPL/19269/2025 ABLAPL/7729/2025	BUBUNA SETHY @ BUBUNA @ GUGUNA SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /31 /2025 () //
401	D-ABLAPL/19507/2025 ABLAPL/7730/2025	NIRMAL OJHA VS STATE OF ODISHA	KARUNAKAR DAS VS	DHARMASALA /377 /2025 () //
402	D-ABLAPL/19226/2025 ABLAPL/7731/2025	KABIR BARAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JANKIA P.S. /195 /2025 () //
403	D-ABLAPL/19382/2025 ABLAPL/7732/2025	SUBASISH BEHERA @ SUBHASIS BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RASOL /165 /2025 () //
404	D-ABLAPL/19387/2025 ABLAPL/7733/2025	BABUL BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /131 /2025 () //
405	D-ABLAPL/19393/2025 ABLAPL/7734/2025	PREMALATA MALIK @ KUNIKA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /29 /2019 () //
406	D-ABLAPL/19396/2025 ABLAPL/7735/2025	CHANDRASEKHAR SAGAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	GAISILET /87 /2025 () //
407	D-ABLAPL/19509/2025 ABLAPL/7736/2025	BIKASH BAG @ BIKASH BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /177 /2024 () //
408	D-ABLAPL/19547/2025 ABLAPL/7737/2025	RITU AGARWAL VS	PABITRA KUMAR NAYAK VS	SECTOR-15 /66 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/18639/2025 ABLAPL/7738/2025	STATE OF ODISHA NAKHI @ LAXMIPRIYA SAHOO VS	BALARAM NAYAK VS	// AUL /206 /2025 ()
410	D-ABLAPL/18302/2025 ABLAPL/7739/2025	STATE OF ODISHA GELA @ SK. KADIR VS	SK. ZAFARULLA VS	// SORO /436 /2025 ()
411	D-ABLAPL/19636/2025 ABLAPL/7740/2025	STATE OF ODISHA PRAKASH CHANDRA BISOYI VS	SIDHARTHA SANKAR RAY (2) VS	// GANGAPUR (ASKA) /137 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000583/2018
412	D-ABLAPL/19347/2025 ABLAPL/7741/2025	STATE OF ODISHA PRAFUL MAJHI VS	ASHIS KUMAR MISHRA VS	// MOHANA /43 /2025 ()
413	D-ABLAPL/18659/2025 ABLAPL/7742/2025	STATE OF ODISHA NATABAR SAHOO VS	BALARAM NAYAK VS	// AUL /206 /2025 ()
414	D-ABLAPL/19455/2025 ABLAPL/7743/2025	STATE OF ODISHA JALIA @ JALANDHAR BARIK VS	MANAS KUMAR CHAND VS	// BALIAPANDA /101 /2025 ()
415	D-ABLAPL/19704/2025 ABLAPL/7744/2025	STATE OF ODISHA UPENDRA PANIGRAHI VS	JULU KHANSAMA VS	// ULLUNDA /72 /2025 ()
416	D-ABLAPL/19349/2025 ABLAPL/7745/2025	STATE OF ODISHA RANJAN @ RAJKISHORE MALLICK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /175 /2020 ()
417	D-ABLAPL/19354/2025 ABLAPL/7746/2025	STATE OF ODISHA AMIT RAITA VS	ASHIS KUMAR MISHRA VS	// MOHANA /43 /2025 ()
418	D-ABLAPL/19376/2025 ABLAPL/7747/2025	STATE OF ODISHA KALAKAR NAIK VS	GYANA RANJAN NAYAK VS	// VIKRAMPUR /72 /2007 ()
419	D-ABLAPL/19477/2025 ABLAPL/7748/2025	STATE OF ODISHA UMA SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /215 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/19400/2025 ABLAPL/7749/2025	MANORANJAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /131 /2025 () //
421	D-ABLAPL/19357/2025 ABLAPL/7750/2025	ARABINDA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /200 /2023 () //
422	D-ABLAPL/18758/2025 ABLAPL/7751/2025	GOUTAM SAHU VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /153 /2025 () //
423	D-ABLAPL/19478/2025 ABLAPL/7752/2025	JITENDRA TANDI @ JITEN TANDI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /80 /2023 () //
424	D-ABLAPL/19413/2025 ABLAPL/7753/2025	TRIPURARI SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR SADAR /217 /2025 () //
425	D-ABLAPL/18815/2025 ABLAPL/7754/2025	SANTOSH MEHER VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	JEYPORE VIGILANCE /15 /2025 () //
426	D-ABLAPL/19209/2025 ABLAPL/7755/2025	ANTARYAMI SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI RURAL PS /209 /2025 () //
427	D-ABLAPL/19510/2025 ABLAPL/7756/2025	RADHESHYAM RANA @ RADHE RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /74 /2025 () //
428	D-ABLAPL/19511/2025 ABLAPL/7757/2025	RIHAN KHAN @ BULLA KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /155 /2025 () //
429	D-ABLAPL/19513/2025 ABLAPL/7758/2025	S.K.NOORULLA @ SHEKH NOORULLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /215 /2025 () //
430	D-ABLAPL/19503/2025 ABLAPL/7759/2025	SURAJ KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 J.M.F.C.,(R),ROURKELA(Sundargarh) 2(A)CC/0000102/2023
431	D-ABLAPL/19090/2025	MEGHANANDA @ MEGHANANDA SAHU	BIKASH KUMAR PRADHAN	REAMAL /26 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7760/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/19095/2025 ABLAPL/7761/2025	SK. SAHIL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /304 /2025 () //
433	D-ABLAPL/19498/2025 ABLAPL/7762/2025	LINGARAJ SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /28 /2025 () //
434	D-ABLAPL/19499/2025 ABLAPL/7763/2025	BIDYUT PRAVA BARAL VS STATE OF ODISHA	BUDHIRAM DAS VS	KUMBHARAPARA /276 /2025 () //
435	D-ABLAPL/19534/2025 ABLAPL/7764/2025	DAYANANDA PRADHAN VS STATE OF ODISHA	JAGADIP SAHOO VS	NIRAKARPUR /142 /2025 () //